

National Company Law Tribunal

Allahabad Bench

CP No. 88/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: *Sudhi Mahajan v/s B.D. Mahajan & sons Pvt Ltd & ors.*
SECTION OF THE COMPANIES ACT/ I & B CODE: *397/398 of Companies act of 1956,*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Anil Kumar</i>	<i>PCS</i>	<i>Proxy for</i>	<i>[Signature]</i>
<u>2.</u>			<i>Resp, counsel -</i>	

CP No. 88/ND/2013

None for the petitioner. Shri Anil Kumar, PCS proxy for Shri
S.D.Sudhi counsel for the Respondent.

The matter to be listed on 22nd March, 2018.

Date: 22/02/2018

Typed by
Jyoti
(Stenographer)

[Signature]

H.P. Chaturvedi,
Member(Judicial)